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Title : Introduction of the Life Insurance Corporation (Amendment) Bill, 2009.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill further to amend the Life Insurance Corporation Act, 1956.

SHRI BASU DEB ACHARIA (BANKURA): Madam Speaker, I have given a notice to oppose introduction of the Bill.

MADAM SPEAKER: Shri Basu Deb Acharia, you have given a notice of objection, but according to Rule 72 (2), no specific reason has been given by you in the notice. So, I am not allowing it.

SHRI BASU DEB ACHARIA : That I will explain. While speaking, I will explain it...*(Interruptions)*

MADAM SPEAKER: Please sit down, I am not allowing it.

...*(Interruptions)*

MADAM SPEAKER: Dr. Dome, you have given a notice and you have said that the Bill has not been circulated. It was circulated on 28th July, 2009. So, I am not allowing it.

...*(Interruptions)*

MADAM SPEAKER: Please sit down.

...*(Interruptions)*

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Life Insurance Corporation Act, 1956."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce* the Bill.
